RE. KLLEVGS OF RELATIVES OF POLICE PERSONNEL BY TER-RORISTS IN PUNJAB.

डा॰ वलवेब प्रकासः(उत्तर प्रदेश) : मैं पंजाब के बारे में पूछना चाहता हूं.. (स्थबधान)

उपसभापति : इनका प्रिविलेज मैटर · है ।

Let him settle mat matter.. .{Interruptions) ... Just a minute. It is a privilege matter.

अभी एक मिन्ट ठहर जाइये । (**व्यवधान**)

डा॰ असरार अहमद (राजस्थान):
मैं स्वास्थ्य मंत्री जी से जानना चाहता
हूं कि उन्होंने इसी सदन के अन्दर यह
आश्वासन दिया था कि मानव ग्रंगों की
मंडी...(अयक्कान)

उपसभाषति: मंत्री जी तो चले गये हैं।

डा० अबरार अहमद : उन्होंने कहा था इस सक्त के ग्रन्दर वह बिल लायेंगे। देश के ग्रन्दर किड़नी का व्यापार होता है, आंख का व्यापार होता है। गरीब लोगों की किडनी बिकती है, म्रांख बिकती है। इसी सदन के अन्दर दस दिन पहले यह ग्राग्वासन दिया था कि इस सद्ध में वह बिल लेकर श्रायेंगे। मात्र चार वर्किंग डेज शेष हैं जिसके संबंध में माननीय जैकब साहब ने बिजनैस बताया । मैं यह जानना चाहता हूं कि मानव श्रंगों की मंद्रों को रोकने के लिये वह कब बिल ला रहे हैं? यह बहुत ही बुरी बात है कि श्रादमी को ग्रंपनी मजबरी के लिये किड्नी बेचनी पड़, ग्रांख बेचनी पडे । (**ध्यबधान**)

उपसभावतिः स्राप बैठ जाइये । (थ्यवधान)

SHRI JAGESH DESAI (Maharashtra) : Mabam, yesterday the Home Minister said .. (Interruptions) ...,

THE DEPUTY CHAIRMAN: Mr. Desai, I have identified someone. Please . . . {Interruptions}... I have identified somebody. He has some problem. Yes, what is your problem?

श्री गुफरान आज्ञम : (मध्य प्रदेश): सदस्य प्रश्न पूछते हैं संसद में। कोई भी सदस्य किसी बारे में भी प्रश्न पूछ सकता है । इस संबंध में एक न्यूजपेपर ने यह छापा है कि जो क्वेश्चन पूछे जाते हैं उसके पीछ एक गिरोह सिक्रय है श्रीर हम लोग जो प्रश्न पूछते हैं उस गिरोह से संबंधित हैं। उस गिरोह का वेस्टड इंटररेस्ट है। ग्रगर ऐसी बात है तो हम लोग कुछ काम कर ही नहीं सकते । इस तरह से हम लोगों को डायरेक्ट ब्लैकमेल किया जा रहा है किसी न्युज पेपर के द्वारा । ग्रागर मैं मध्य प्रदेश का हूं और उत्तर प्रदेश के बारे में प्रश्न पूछता हूं तो क्या गलत करता हं। मैंने डिफेंस के बारे में एक क्वेश्चन पूछा था कि डिफोंस की लैंड पर एन्क्रो-चमेंट हो रहा है। मुझे जवाब भी मिनिस्टर साहब की तरफ से मिल गया था। यह कानपूर का एक किस्सा था । न्युज-पेपर ने मेरा भी नाम लिया ग्रौर इसके साथ-साथ सारे सदस्यों को भी उसमें जोड़ा कि क्वश्चन पूछने के पीछे हम लोगों का बेस्टैंड इंटरेस्ट है ग्रीर हम उस गिरोह से लिंबड हैं। इसी के लिये मैंने प्रिविलेज नोटिस दिया हुग्रा है। श्राप इसको देखें।

**उपसभापतिः कौन-सा** ग्रखबार है ?

श्री गुफरान आजम: यह 28 मई का दैनिक जागरण है।

उपसभापतिः यह मैंटर स्रापका हमारे सामने है स्रौर जो प्रोसीजर है उस प्रोसीजर को देखकर स्रापका प्रिविलेज मोशन जैसा भी होगा उसको एडमिट करेंगे। SHRI S JAIPAJL REDDY (Andhra Pradesh): Madam Deputy Chairman, will

you please allow me for a minute?

Madam, I wish, to draw your attention to the terribly new and different kind of terrorist phenomenon that is being witnessed in Punjab in the recent days.

# (THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) in the Chair)

Madam, the relatives of the policemen have been made innocent targets of the ire and fire of the terrorists. While these innocent relatives were killed the day before yesterday—they were killed even yesterday—there is panic among the police forces and there is demoralisation among the police forces. Will the honourable Home Minister come forward with a statement on these acts and on the measures that are designed to check these developments?

SHRI JAGESH DESAI: Madam, yesterday, the Home Minister made a statement. . . (Interruptions). ..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Just a minute, Mr. Tyagi. Dr. Baldev Prakash wants to say something on this-

डा॰ बलदेव प्रकाश उपसभाध्यक्ष महोदया, इस बारे मे मैं कुछ कहना चाहता हूं। पिछले दो दिनों से पंजाब पुलिस कर्मचारियों के रिक्ष्तेदारों की निर्मम हत्यायें हो रही हैं ग्रौर उससे वे हतो-त्साहित हुये हैं। श्राज के समाचार मे यह भी है कि एक स्थान पर सी० धार० पी०एफ० की कम्पनी तैनात थी, लेकिन वे हत्यास्रों के समय जिल्कुल मुक दर्शक रह गये। जब हत्यारे भाग गये तो पीछा नहीं किया। उनका वहां हो गई है। पुलिस इस मुड में नहीं है श्रव कि ा पहले दिन 31 हत्यायें ा ६ हत्यायें हर्द्ध । होगा, गह मंत्री जी और सरकार इस कार्यवाही करे -

SHRI JAGESH DESAI: Madam, yesterday, the Home Minister said that be would get in touch with the Punjab Government and he would make a statement. I would like to know whether the Government is going to make a statement or not.

on the Table 270

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, this is a calculated mass murder. The terrorists have taken to this type of murder in order to frighten, demoralise and dismanlte the security forces in the country, particularly in Punjag. Therefore, terrorism has been taken to a new level and this is fee new technique of the terrorists. If the Government does not come down heavily on them...(Time *Bell rings*)... it will be very difficult. ..(Interruptions) ... Madam, I only hope that the police forces will not be rendered totally uselaas and the security of the country will not be jeopardised.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I agree with the honourable Members about the incidents that happened in Punjab. But I do not agree with my honourable friend, Shri Japal Reddy, when he said that there is demoralisation among the ranks of the police forces in Punjab.

SHRI GURUDAS DAS GUPTA: It is intended to demoralise them.

SHRI M. M. JACOB; But the terrorists want the police forces to be demoralised. But, at the same time, the policemen in Punjab are in high spirits and their achievements are also very substantial. That is why they have come down with a heavy strike the day before yesterday. Madam, I am prepared to make a statement, if time permits, today itself, if not the next day... (Interruptions)...

SHRI GURUDAS DAS GUPTA; Madam, the statement should be made today itself.. .(Interruptions)...

SHRI M. M. JACOB; I said, "if time permits..."... (.Interruptions)...

SHRI GURUDAS DAS GUPTA; The House will wait to hear your statement ... (Interruptions)...

श्री शांति त्यामी (उत्तर प्रदेश): पूरे यू०पी० में पावर जेनरेशन सफ्लाई ठप्प हो गई है, श्रीर पावर कारखाने बन्द हैं, किसानों के टयुवर्वेल बन्द हैं, शहरों में श्रंधेरा है। वहां पर यह संकट है । दहां की सरकार के निक-म्मेपन की वजह से यह हालत पैदा हुई हूं कि इसमे सेंन्ट्रल चाहता मिनिस्टी पावर को हस्तक्षेप करना चाहिये वरना पूरे सूबे उत्तर प्रदेश इकनोमी गढ़बड़ा जायेगी, यह गुजारिश र्में करना चाहता हूं।

श्री संघ प्रिय गौतम (उत्तर प्रदेश): पिछली सरकारों ने वहां के इलैक्ट्रिसिटी बोर्ड...(ब्यबधान)।

उपसमाध्यकः (श्रीमती जयन्ती नटराजन) : गौतम जी, ग्राप बैठ जाइये । यह कोई डिकेट नहीं है ।

श्री ईस दत्त यादव (उत्तर प्रदेश)
मैडम, इस सदन के माननीय सदस्य श्री
सत्य प्रकाश मालवीय जी ने कुछ समय
पूर्व उत्तर प्रदेश की एक हृदय-विदारक
घटना का जिक किया था। मैं केवल
एक मिनट समय लूगा...

SHRI VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You please say whatever you have to say in brief. I am going to call Special Mentions.

श्री ईश वत्त याख्य : मैंडम, आप जानती हैं और पूरा सदन तथा देश जानता है कि तीन महीने पहले उत्तर प्रदेश की बी०जे०पी० सरकार ने अयोध्या में \*\*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); No more, I am not allowing it, (Interruptions)

I am sorry. I am not allowing it. Please sit down.

# भी सुन्दर सिंह भण्डारी (राजस्थान): क्या श्राप ऐसा कहने की परमीशन दे रही हैं? ...(स्थवधान)

The State subject should not be mentioned here.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); I am not allowing it. I am not allowing him to raise it. Mr. Yadav, please sit down. That was already raised. Please sit down. (Interruptions) That would not go on record.

#### SHRI ISH DUTT YADAV:\*\*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); It is not going on record. Please sit down.

SHRI ISH DUTT YADAV:\*\*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN);

स्राप बैठ

#### जाइये ।

It is not going on record. Please sit down You are speaking without my permission. It is not going on record.

#### SHRI ISH DUTT YADAV;

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); Please sit down. It is not going on record. Yes, Mr. Abrar Admed.

## श्री बलदेव प्रकाश: प्लवाइंट आफ ग्रार्डर । ये जो कह रहे हैं ये धार्मिक संभावनाग्रों पर चोट कर रहे हैं।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); I have not permitted it to go on record. Nothing has gone on record. (Interruptions) Mr. Yadav, please sit down. SHRI ISH DUTT YADAV;

<sup>\*</sup>Not recorded.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); Please sit down, Mr. Yadav. It is not going on record. Yes, Mr. Abrar Ahmed.

**अहम्ब**ः मैडम, मैं **डा**० श्रहरार श्रापके माध्यम से उन गरीब लोगों की ग्रावाज सरकार तक पहंचाना चाहता खोलकर ग्रासामन की तरफ हैं ग्रीर दढ़ में फंसे हुये ग्रीर रहे घिरे हुये हैं । किसी के गले तक पानी किसी की कमर तक पानी है और वे ग्राकाश की तरफ देख रहे हैं कि हैलीकाप्टर **ग्राये धौर खाने के** पैकेट डाले । उनके पेट के ग्रन्दर दो-दो, तीन-तीन दिन से खाना नहीं गया. वे । राजस्थान के ग्रन्दर पाली जिला जलमग्न है। वहां के सारे गांव पानी के ग्रन्दर हैं । दो दिन पहले चित्तौड़ भी जलमन्त या । मैं श्रापके माध्यम से.... (व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); Don't answer him, please.

द्धारु अदरार अहमद: मैं आपके माध्यम से केन्द्रीय सरकार से आग्रह करना चाहता हूं कि जो भी बाढ़ से पीड़ित क्षेत्र हैं, उनको केन्द्रीय सरकार तत्काल सहायता पहुंचाये ग्रौर जो विक्टिम्स हैं उनको केन्द्र के द्वारा ज्यादा से ज्यादा सहायता दी जाय। मैडम, उनके घर उजड़ गये हैं, उनके हालत बड़ी खराब है...(श्यवधान)..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); No more now. I am going to Special Mentions now. (Interruptions) We cannot keep on extending the Zero Hour. It is ten minutes to one. Please sit down. I cannot allow everybody.

SHRI JOHN P. FERNANDES (Goa): Madam, the Government, including the Prime Minister, said that they will introduce a Bill in this session to inchidfe Konkani, Manipuri and Nepali in the Eighth Schedule of the Constitution. I want to know the reaction of the House Minister in this regard

श्री एस०एस० सुरजेवाला हरियाणा):
मैडम, मालवीय जी ने एक सवाल उठाया
या कि पंडित सगवत दयाल कर्मा जी
स्वतंत्रता सेनानी हैं, उनकी दिल्ली पुलिस
ने बेइज्जती की । इस पर श्री एस०बी०
चव्हाण साहबं ने हाजस मे माश्वासन
दिया कि वह पुलिस कमिश्नर से रिपोर्ट
मांगेंगे श्रोर हाजस को बतायेंगे । एक
हफ्त गुजर गया है । तो मैडम, मैं
जानना चाहुंगा कि उसके बारे में कोई
वक्तव्य या कोई इन्फर्मेशन हाजस को दी
जायेगी ?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Morarka.

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh);

## मन यह मामला उठाया था ग्रीर होम मिनटिस्र ने भ्राक्ष्वासन दिया था ।

At least, you direct the Home Minister to inform the House because a freedom fighter is humiliated. He has given an assurance.

THE VICE-CHAHMAN (SBKIMAT JAYANTHI NATARAJAN); I will find out ...

SHRI M. M. JACOB: I shall look into it-

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN);...Let me check up what happened.

श्री ईश दस यादव : मैं भी इसी विषय पर बोल रहा था, लेकिन उस पर आपने कहा कि निधग विल गो ग्रान रिकार्ड।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am not alldwing Ayodhya. This is something else. Yes, Mr. Morarka.

SHRI KAMAL MORARKA (Rajasthan): Madam, my point is a very simple and benign one. I seek your help and Mr. Jacob's help. MPs are now [Shri Dayanand Sahay]

under pressure to function as freely in the House as before. An astounding report has come in The Statesman of today that for the press gallery accreditation has been given and a press has been given by the Secretariat to a person representing a daily who is on the rolls of Intelligence Bureau. This issue was raised when there was a newspaper report that I.B. is keeping a watch on M.Ps. My friend, Mr. Ghufran Azam, raised a very relevant point that newspapers are casting aspersions as to why questions are being askej in Parliament. Yesterday, Mr. Rajesh Pilot made a very strange plea that M.Ps' quota for telephones is being misused. I could not under stand the meaning of that word. If you have given quota to M.Ps, in their discretion they will give it to whomsoever they want. Madam, M.Ps are increasingly under pressure because of some activities of the Intelligence Bureau-Government may know about it and I want the Home Minister to look into it, I want the Secretariat to look into it; we certainly do not want Intelligence people snooping upon us or to coerce the M.Ps to work in a particular direction. I am sure the Home Minister will be with me and the Chair will be with me. It is a serious matter. It impinges upon the liberty of Parliament and ultimately we all become ineffective.

### SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); Now we take up special mentions.

# Situation arising out of drought condition in Anantpur District of Andhra Pradesh

SHRI N. GIRI PRASAD (Andhra Pradesh); I would like to share with the hon. Members the tate of tears and sorrow of Anantapur district in Andhra Pradesh. Madam, Anantapur district is a district having the lowest rainfall in Andhra Pradesh and second lowest in the country, after Jaisalmer district in Rajasthan.

The history of the district is the chro nicle of drought and famines. During the last 100 years. 62 years have been under famine. In the post-Independence period also, out of 45 years, 27 year have been under famine. During the last decade, eight years out of ten hare been under drought, and even during the two years of 1990 and 1991, the district has been under drought. Because of these factors, there is a lot of ecolo gical degradation in the district. There are no forests. During the days of Vijayanagar empire, the district was hav ing good forests and greenery. Every thing was there. But during the British period, the district was subjected to utter neglect. In the post-Indepen dence period also, more or less the same thing has continued. As a result of this, the ground water level also is going down. The position now is that if you go down up to 150 to 350 feet, only then you get soms water and that mixed with fluoride. Many times it is not useable. Out of 75,000 wells, 55,000 have become dry. tanks are also unable to hold any water because of silting, and irrigation poten tial also has not developed. Because of all these things, a serious situation has developed. Recently, a survey was con ducted using satellite imagery and re mote sensing technique and it was found out that 50 per .cent of the district is desertification affected by process. Everybody is afraid that the district is going to become a desert All these things suggest that there should be some remedial action from the Government

Recently, a delegation from the district met the hon. Prime Minister and submitted a memorandum. They suggested that a project, costing Rs. 1,020 crores, should be taken up. The entire money need not be given by the Central Government. They suggested. (Timebell rings) One more minute, Madam. They suggested that the Government should Drought-prone .constitute а Development Authority for the district, which should take up the development of the district in a big way, by completing all the pending projects and taking